

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1859
TO BE ANSWERED ON 04TH AUGUST, 2026**

PROCEDURE FOR ORGAN TRANSPLANTATION IN THE COUNTRY

1859 # SHRI GOVINDBHAI LALJIBHAI DHOLAKIA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether organ donation in the country is governed by the Transplantation of Human Organs and Tissues Act (THOTA), 1994;
- (b) whether it is a fact that organ transplantation is currently a complex process in the country and that there is a significant imbalance between the high demand for organs and their limited supply;
- (c) whether patients and their families face considerable difficulties due to the lack of uniformity in the rules of transplantation committees and the procedures for issuing No Objection Certificates (NOCs) across different States; and
- (d) the policy measures being taken by Government to make organ transplantation accessible, widely available, and transparent?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) Yes.

(b) & (c) In pursuance to the Transplantation of Human Organs and Tissues Act, 1994, Government of India has notified Transplantation of Human Organs and Tissues (THOT) Rules, in the year 2014 for defining and prescribing the processes associated with organ donation and transplantation in the country. As per THOT Rules, 2014, the procedures for issuing No Objection Certificates (NOCs) across different States/UTs are not required.

Further, under the National Organ Transplant Programme (NOTP), a three level framework of networking organisations with National Organ and Tissue Transplant Organisation (NOTTO) at National level, Regional Organ and Tissue Transplant Organisation (ROTTO) at Regional level and State Organ and Tissue Transplant Organisation (SOTTO) at State level, has been

set up for providing an efficient and organised system of organ and tissue procurement from deceased donors and their allocation to the waiting recipients.

(d) NOTTO along with ROTTOs and SOTTOs carries out awareness programs across the country to disseminate information to promote organ and tissue donation engaging with various stakeholders. Various awareness activities like poster making, slogan writing, special pledge campaigns are organized regularly. The information about organ and tissue donation including display of IEC materials are disseminated through the NOTTO website www.notto.mohfw.gov.in. Also, a 24x7 call centre having a toll-free helpline number (1800114770) is functional to provide information, tele-counselling and coordination for organ donation. Dissemination of messages through social media platforms are also being done on day-to-day basis. The citizens can take pledge for organ and tissue donation through web portal <https://notto.abdm.gov.in>. As on date, more than 5 lakh Aadhaar verified pledges have been registered.
